

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-426
ANSWERED ON -22/07/2026

EV CHARGING

426: SHRI RAGHAV CHADHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS,

be pleased to state:-

- (a) the initiatives taken by Government to establish electric vehicle charging infrastructure on National Highways and the details thereof;
- (b) the details on the number of charging stations sanctioned and operational in the last five years, year-wise;
- (c) the quantum of funds allocated and utilised for development of charging infrastructure during the last five years; and
- (d) the steps taken to promote electric mobility through highway charging infrastructure and the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) and (d) The Government in Ministry of Heavy Industries, under the Faster Adoption and Manufacturing of Electric Vehicles (FAME)-II Scheme and under PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) scheme have allocated Rs. 912.50 crore and Rs. 2,000 crore respectively for installation of the Electric Vehicle Public Charging Stations (EV PCS) on Pan-India basis including cities and highways (including National Highways).
- (b) The details on the number of charging stations sanctioned and operational in the last five years are at Annexure - A.
- (c) Under the FAME-II Scheme, Government has allocated Rs. 912.50 crore for installation of 9,332 EV PCS on Pan-India basis including cities and highways out of which Rs 898.37 crore have been utilized so far. Under the PM E-DRIVE Scheme, allocation of Rs.2,000 crore has been made, out of which, Rs.688.84 Crore have been approved for installation of 6,562 Chargers. However, no funds have been utilized for EV PCS upto date.

Annexure-A

Annexure referred to in part (b) of reply to Rajya Sabha Unstarred Question No. 426 for reply on 22.07.2026 asked by Shri Raghav Chadha regarding EV Charging

The details on the number of charging stations sanctioned and operational in the last five years:

Financial Year	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	FY 2025-26	Total
No. of Chargers Sanctioned	---	7,432#	887			8319
#No. added on account of lower price discovery at the time of tender opening			613			613
		7432	1500			8932
